

**[To be published in the Gazette of India, Extraordinary, Part-II, section 3, sub-section (ii)]**

Government of India  
Ministry of Finance  
(Department of Revenue)  
Central Board of Indirect Taxes and Customs  
Directorate of Revenue Intelligence

**Notification No. 46/2019-Customs (N.T./CAA/DRI)**

New Delhi, dated the 20<sup>th</sup> September, 2019

S.O. (E). - In pursuance of notification No. 60/2015-Customs (N.T.), published *vide* number G.S.R. 453(E), dated 4th June 2015 in Gazette of India, Extra-ordinary, Part-II, section 3, sub-section (i), and as amended by notification No. 133/2015-Customs (N.T.), published *vide* number G.S.R. 916(E) dated 30th November 2015 in Gazette of India, Extra-ordinary, Part-II, section 3, sub-section (i), issued by the Government of India, Ministry of Finance, Department of Revenue, under clause (a) of section 152 of the Customs Act, 1962 (52 of 1962), the Director General, Revenue Intelligence, hereby appoints officers mentioned in column (5) of the Table below to act as a common adjudicating authority to exercise the powers and discharge the duties conferred or imposed on officers mentioned in column (4) of the said Table in respect of noticees mentioned in column (2) of the said Table for the purpose of adjudication of show cause notices mentioned in column (3) of the said Table, namely:-

**TABLE**

<b>Sl. No.</b>	<b>Name of Noticee (s) and Address</b>	<b>Show Cause Notice Number and Date</b>	<b>Name of Adjudicating Authorities</b>	<b>Common Adjudicating Authority appointed</b>
<b>(1)</b>	<b>(2)</b>	<b>(3)</b>	<b>(4)</b>	<b>(5)</b>
1.	M/s NOCIL Limited, Mafatlal House, H. T. Parekh Marg, Backbay Reclamation, Churchgate, Mumbai-400020.	F. No. DRI/KZU/ CF/Enq-50(Int- 09)/2019 dated 20.08.2019.	Principal Commissioner/ Commissioner of Customs (Nhava Sheva-II), Jawaharlal Nehru Custom House, Raigad.  Principal Commissioner/ Commissioner of Customs, Custom House, Near Balaji Temple, Kandla.  Principal Commissioner/ Commissioner of Customs, Custom House, Near All India Radio, Navrangpura, Ahmedabad.	Additional Director General (Adjudication), Directorate of Revenue Intelligence, Mumbai (For Sl. No. 1 and 9 of the Table).
2.	M/s Techno Waxchem Pvt. Ltd., 3C, Hi-Tech Chambers, 84/1B, Topsia Road (S), Kolkata-700046.	F. No. DRI/KZU/ CF/Enq-176(Int- 09)/2018 dated 20.08.2019.	Principal Commissioner/ Commissioner of Customs (Port), Custom House, Kolkata.  Principal Commissioner/ Commissioner of Customs, Custom House, Near All India Radio, Navrangpura,	

			Ahmedabad.
			Principal Commissioner/ Commissioner of Customs (Nhava Sheva-II), Jawaharlal Nehru Custom House, Raigad.
3.	M/s Payal Polyplast Pvt. Ltd., E-24, Netaji Subhash Marg, Daryaganj, New Delhi-110002.	F. No. DRI/KZU/ CF/Enq-42(Int- 09)/2018 dated 21.08.2019.	Principal Commissioner/ Commissioner of Customs, Custom House, Near Balaji Temple, Kandla.
			Principal Commissioner/ Commissioner of Customs, Custom House, Near All India Radio, Navrangpura, Ahmedabad.
			Principal Commissioner/ Commissioner of Customs (Port) (Nhava Sheva-II), Jawaharlal Nehru Custom House, Raigad.
			Joint/Additional Commissioner of Customs (Port), Mundra PUB Building, Adani Port, Mundra.
4.	M/s Tetra Pak India Pvt. Ltd., Plot No. B-53, MIDC Chakan, Phase-II, Village Vasuli, Taluka Khed, Pune-410501.	F. No. DRI/KZU/ CF/Enq-159(Int- 09)/2018 dated 23.08.2019.	Principal Commissioner/ Commissioner of Customs (Nhava Sheva-II), Jawaharlal Nehru Custom House, Raigad.
			Principal Commissioner/ Commissioner of Customs, GST Bhawan, Sassoon Road, Pune.
			Joint/Additional Commissioner of Customs, Group VII Export Commissionerate, Air Cargo Complex, Sahar, Andheri, Mumbai.
5.	M/s MRF Limited, No. 114, Old No. 124, Greems Road, Chennai-600006.	F. No. DRI/KZU/ CF/Enq-126(Int- 09)/2018 dated 29.08.2019.	Principal Commissioner/ Commissioner of Customs-II (Port-Import), Custom House, Chennai.
			Principal Commissioner/ Commissioner of Customs, Custom House, Willingdon Island, Cochin
6.	M/s Rushil Décor Limited, Rushil House,	F. No. DRI/KZU/ CF/Enq-87(Int-	Principal Commissioner/ Commissioner of Customs,

	Near Nilkanth Green Villa, Off Sindhu Bhavan Road, Shilaj, Ahmedabad-380058.	09)/2018 dated 02.09.2019.	Custom House, Near All India Radio, Navrangpura, Ahmedabad.
			Principal Commissioner/ Commissioner of Customs (Nhava Sheva-II), Jawaharlal Nehru Custom House, Raigad.
			Principal Commissioner/ Commissioner of Customs-II (Port-Import), Custom House, Chennai.
			Principal Commissioner/ Commissioner of Customs, Custom House, Near Balaji Temple, Kandla.
			Joint/Additional Commissioner of Customs, Mundra PUB Building Adani Port, Mundra, Kutch.
7.	M/s Tamra Dhatu Udyog Pvt. Ltd., 2, N. C. Dutta Sarani, Sagar Estate, 7 <sup>th</sup> Floor, Room No. 709, Kolkata-700001.	F. No. DRI/KZU/ CF/Enq-178(Int- 09)/2018 dated 02.09.2019.	Principal Commissioner/ Commissioner of Customs, Inland Container Depot- Patparganj, New Delhi.
			Principal Commissioner/ Commissioner of Customs (Nhava Sheva-II), Jawaharlal Nehru Custom House, Raigad.
			Joint/Additional Commissioner of Customs, Mundra PUB Building Adani Port, Mundra, Kutch.
			Joint/Additional Commissioner of Customs, C. R. Building, Queens' Road, Bengaluru.
8.	M/s KEI Industries Ltd., D-90, Okhla Industrial Area, Phase-I, New Delhi-110020.	F. No. DRI/KZU/ CF/Enq-68(Int- 09)/2018 dated 02.09.2019.	Principal Commissioner/ Commissioner of Customs, Inland Container Depot- Patparganj, New Delhi.
			Principal Commissioner/ Commissioner of Customs (Export), Inland Container Depot- Tughlakabad, New Delhi.
			Joint/Additional Commissioner of Customs (Export),

			Air Cargo Complex, New Custom House, New Delhi.
			Joint/Additional Commissioner of Customs (Nhava Sheva-II), Jawaharlal Nehru Custom House, Raigad.
9.	M/s Satya Deeptha Pharmaceuticals Limited, Plot No. 101A, 101B, 101-P1 & 100-P4, IDA Humnabad, Bidar, Karnataka-585330.	F. No. DRI/KZU/ CF/Enq-153(Int- 09)/2018 dated 02.09.2019.	Principal Commissioner/ Commissioner of Customs-II (Port-Import), Custom House, Chennai.
			Principal Commissioner/ Commissioner of Customs, Custom House, Port Area, Visakhapatnam.
			Joint/Additional Commissioner of Customs-VII, Air Cargo Complex, New Custom House, GST Road, Meenambakkam, Chennai.

[F. No. DRI/HQ-CI/50D/CAA-38/2019-CI]

(SUCHETA SREEJESH)  
ADDITIONAL DIRECTOR

Copy forwarded for information and updation of record to

1. Common Adjudicating Authority as per Column (5) of the table for adjudication of the case.
2. Adjudicating authorities as per column (4) of the table.
3. Additional Director General, DRI- Kolkata with the request to inform all the noticees to the show cause notices, pertaining to his zone, regarding appointment of Common Adjudicating Authority. It is also requested to send *the case files along with copy of SCN, RUDs and acknowledgement to the Common Adjudicating Authority appointed.*